

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings -
ORDERS - ISSUED.**

ROC.NO.6349/2016-B.SPL.

NOTIFICATION NO.851-B.SPL.

DATED:24.08.2016.

READ:

1. High Court's D.O.Letter No.94/2014-RC, dated 11.08.2016.
2. G.O.Ms.No.47, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, dated 05.08.2016.
3. G.O.Ms.No.59, Law (L.A & J - SC.C) Department, Government of Telangana, dated 08.08.2016.

The High Court is pleased to order the following Postings:-

I

Smt. Bokka Satya Venkata Hima Bindu, R/o 1st Floor, SRT 154, Lane 29, Near SR Nagar Library Hall, S.R. Nagar, Hyderabad - 500038, Telangana, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment vide G.Os. 2nd and 3rd read above, is posted as II Additional District and Sessions Judge, Amalapuram, East Godavari District (post kept vacant)

Smt. Bokka Satya Venkata Hima Bindu, will proceed to her station and shall take charge of her post from VI Addl. District and Sessions Judge, Kakinada.

II

Sri Gontu Manohar Reddy, Assistant Public Prosecutor, II Addl. Junior Civil Judge's Court, Narsaraopet, Guntur District - 522601, Andhra Pradesh, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment vide G.Os. 2nd and 3rd read above, is posted as II Additional District and Sessions Judge, Proddatur, Kadapa District (post kept vacant).

Sri Gontu Manohar Reddy, will proceed to his station and shall take charge of his post from Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.

III

Sri Madaboina Nagaraju, H.No.1-22, Ponnal (Post) Shamirpet (Mandal), Rangareddy District - 500078, State of Telangana, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment vide G.Os. 2nd and 3rd read above, is posted as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar (post kept vacant)

Sri Madaboina Nagaraju, will proceed to his station and shall take charge of his post from Chairman, Permanent Lok Adalat, Karimnagar.

IV

Ms. Nukala Prema Latha, H.No.5-11-121, Beside Railway Track, Sony Function Hall Lane, Yellammagutta, Nizamabad - 503001, State of Telangana, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment vide G.Os. 2nd and 3rd read above, is posted as Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam (post kept vacant).

Ms. Nukala Prema Latha, will proceed to her station and shall take charge of her post from I Addl. District and Sessions Judge, Khammam.

- NOTE:**
1. All the newly appointed 4 District Judges who are given postings in this proceedings shall take charge of their respective posts on the FN of 06.09.2016.
 2. In case the officers from whom they have to take charge are absent for any reason, the concerned officers may seek instructions from the concerned Unit Head who in turn will make alternative arrangements intimating the same to the High Court.
 3. The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


24.8.2016
REGISTRAR (VIGILANCE)

To

1. The officers concerned By Speed Post with Acknowledgment .
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad

4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
East Godavari at Rajahmundry, Kadapa, Karimnagar and Khammam.
11. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
East Godavari at Rajahmundry, Kadapa, Karimnagar and Khammam.
12. The VI Addl. District and Sessions Judge, Kakinada.
13. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
14. The Chairman, Permanent Lok Adalat, Karimnagar District
15. The Judge, Family court-cum-VI Addl. District and Sessions Judge, Khammam.
16. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
17. The District Treasury Officers, Kakinada, Kadapa, Karimnagar and Khammam.
18. The Sub Treasury Officers, Proddatur (Kadapa District), Amalapuram (East Godavari District).
19. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.

